

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:6935  
ANSWERED ON:09.05.2003  
EXIT POLLS  
PUTTASWAMY GOWDA

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Election Commission had earlier studied and challenged the system of exit polls by media agencies in a court of law but later withdrew the petition as there was no consensus between the Election Commission and the Union Government on the issue;
- (b) if so, whether the media both, print and electronic, is free to conduct exit polls;
- (c) whether the Government propose to enact any new legislation to ban forecasting of poll outcome or exit polls; and
- (d) if so, by when?

**Answer**

MINISTER OF LAW & JUSTICE AND COMMERCE & INDUSTRY (SHRI ARUN JAITLEY)

- (a) to (d): The requisite information is being collected and will be laid on the Table of the House.